NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **18.02.2025** (TUESDAY) CHENNAI BENCH **(HYBRID MODE)**

HENNAI BENCH (HYBRID MOI 10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 84/2025 For Direction IA No. 241/2025	Assistant Commissioner of Income Tax Vs K Parameswaran Nair, RP of Samson and Sons Builders and Developers Pvt. Ltd. & Anr.	Mr. P Raj Jhabakh	•
2.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivatsava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Mr.Adarsh Ramamujan	Mr. Thriyambak J Kannan For Caveator
3.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahuganam Director of Sangfroid Pharma Pvt. Ltd.& Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd. & 7 Ors. WITH	Mr. VVSN Raju	
4.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahuganam Director of Sangfroid Pharma Pvt. Ltd.& Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd. & 7 Ors.	Mr. VVSN Raju	

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board

2. Website: www.nclat.nic.in